



2026:DHC:6578



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010674662025
+ **OMP (ENF.) (COMM.) 201/2025 & EX.APPL.(OS) 1302/2025**
B M CONSTRUCTION COMPANYDecree Holder

Through: Mr. Himanshu Upadhyay,
Advocate.

versus

UNION OF INDIAJudgement Debtor
Through: Mr. Rohan Jaitley, CGSC with
Mr. Akshay Sharma, Mr. Dev
Pratap Shahi, Mr. Varun Pratap
Singh and Mr. Yogya Bhatia,
Advocates.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)
12.08.2026

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1. Learned Counsel for the Decree Holder seeks leave to withdraw the present petition.
2. Leave and liberty is granted as prayed.
3. The petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

AUGUST 12, 2026/pa